

IN THE HIGH COURT OF JUDICATURE AT PATNA
Civil Writ Jurisdiction Case No.5493 of 2022

Snehi Kumari D/o- Dharendra Kumar Sinha, resident of Birpur, Hospital Road, Near Shiv Mandir, Ward No.1, Basantpur, Supaul Bazar, Pin Code- 854340.

... .. Petitioner/s

Versus

1. The State of Bihar through Principal Secretary, General Administration Department Govt. of Bihar, Patna.
2. The Additional Secretary, General Administration Department Govt. of Bihar, Patna.
3. The Chairman, Bihar Public Service Commission (B.P.S.C), Bailey Road Patna- 2.
4. The Secretary, Bihar Public Service Commission (B.P.S.C), Bailey Road Patna- 2.
5. The Joint Secretary, Bihar Public Service Commission (B.P.S.C), Bailey Road Patna- 2.

... .. Respondent/s

with

Civil Writ Jurisdiction Case No. 15520 of 2021

Sushma Kumari Wife of Sri Pritam Kumar, Resident of Mohalla - Mayur Vihar Colony (Shyam Nagar), P.O. - Khajpur, P.S. - Rajiv Nagar, District - Patna.

... .. Petitioner/s

Versus

1. The Bihar Public Service Commission, Patna through its Secretary,
2. The Chairman, Bihar Public Service Commission, Patna.
3. The Secretary Bihar Public Service Commission, Patna.
4. The Joint Secretary - Cum - Examination Controller Bihar Public Service Commission, Patna.
5. The State of Bihar through Principal Secretary, General Administrative Department, Government of Bihar, Patna.
6. The Additional Secretary, General Administrative Department, Government of Bihar, Patna.

... .. Respondent/s

with

Civil Writ Jurisdiction Case No. 13884 of 2022

Bhawna Mishra Daughte rof Sri Pradeep Kumar Mishra, Resident of Village- Dhakauli, P.O.-Somaiya Nagar, P.S.-Kotwali Nagar, District-Barabanki (Uttar Pradesh).

... .. Petitioner/s

Versus

1. The Bihar Public Service Commission, Patna through its Secretary.
2. The Chairman, Bihar Public Service Commission, Patna
3. The Secretary, Bihar Public Servie Commission, Patna
4. The Joint Secretary-cum-Examination Controller, Bihar Public Servie Commission, Patna
5. The State of Bihar through Principal Secretary, General Administrative Department, Government of Bihar, Patna.
6. The Additional Secretary, General Administrative Department, Government of Bihar, Patna.
7. The Additional Chief Secretary, Road Construction Department, Government of Bihar, Patna.

... .. Respondent/s

with

Civil Writ Jurisdiction Case No. 13970 of 2022

1. Khushboo Kumari daughter of Sri Gopal Jha, resident of Village- Sangi, P.O.- Sangi, P.S.- Phulparas, District- Madhubani.
2. Ritu Shukla, daughter of Sri Girish Kumar Shukla, resident of Mohalla- Old Postal Colony No. 1, Mahmood Chowk, Chapra, P.S.- Chapra Sadar, District- Saran.
3. Himanshi Nag, daughter of Sri Shiv Gopal Nag, resident of 545 KA/AR-25, Arjun Vihar, Para Road, Rajajipuram, P.S.- Para Chowki, District- Lucknow (Uttar Pradesh).

... .. Petitioner/s

Versus

1. The Bihar Public Service Commission, Patna through its Secretary.
2. The Chairman, Bihar Public Service Commission, Patna.
3. The Secretary, Bihar Public Service Commission, Patna.
4. The Joint Secretary-cum- Examination Controller, Bihar Public Service Commission, Patna.
5. The State of Bihar through Principal Secretary, General Administrative Department, Government of Bihar, Patna.
6. The Additional Secretary, General Administrative Department, Government of Bihar, Patna.
7. The Additional Chief Secretary, Road Construction Department, Government of Bihar, Patna.

